

Report thereon, under sub-section (4) of section 52 of the Competition Act, 2002.

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Report and Accounts (2023-24) of WDRA, New Delhi and related papers

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्रीमती निमुबेन जयंतीभाई बांभणिया): महोदय, मैं भाण्डागारण (विकास और विनियमन) अधिनियम, 2007 की धारा 39 की उप-धारा (3) और धारा 38 की उप-धारा (4) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखती हूँ:-

- (a) Annual Report and Accounts of the Warehousing Development and Regulatory Authority (WDRA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

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- I. **Appropriation and Finance Accounts (2023-24) of the Union Government**
- II. **Reports of the Comptroller and Auditor General of India for various years**

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): महोदय, मैं संविधान के अनुच्छेद 151 के खंड (1) के अंतर्गत निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- I. (i) Union Government Appropriation Accounts (Civil) — for the year 2023-2024;

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- (ii) Union Government Finance Accounts for the year 2023-2024;

[Placed in Library. See No. L.T. 1750/18/24]

- II. (i) Report of the Comptroller and Auditor General of India for the year ended March, 2023 — Compliance Audit Report on Examination of assessments of companies dealing in the business of 'Distilleries and Breweries' by the Income Tax Department — Union Government — Department of Revenue - Direct Taxes Report No. 09 of 2024;

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